

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. \*189**  
TO BE ANSWERED ON 15.12.2023

**WELFARE OF ANGANWADI WORKERS**

\*189. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD be pleased to state:

- (a) whether the Government has undertaken any study/research/survey regarding the social welfare and economic well-being of Anganwadi Workers (AWWs) in the country, especially in Andhra Pradesh;
- (b) if so, the details regarding various welfare schemes/initiatives undertaken by the Government for AWWs in the country, especially in Andhra Pradesh during the last four years; (c) the quantum of funds allotted, dispensed and utilized by States including Andhra Pradesh for welfare and economic well-being of AWWs during the last four years;
- (c) the details regarding the total number of AWWs who have been covered under the Pradhan Mantri Garib Kalyan Package over the last three years, State/UT-wise especially from Andhra Pradesh; and
- (d) whether the Government has undertaken any survey/inquiry into the issues faced by the AWWs in the said State, especially about their wages and the implementation of the Face Recognition Software, if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (e) A Statement is laid on the Table of the House.

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**Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 189 to be answered on 15.12.2023 regarding “Welfare of Anganwadi Workers”**

(a) to (e) Anganwadi Services under Mission Saksham Anganwadi and Poshan 2.0 is an ongoing scheme wherein continuous revamping and restructuring is undertaken for successful implementation of the scheme and to provide benefits to the end beneficiaries in an efficient manner. A third party evaluation of all Centrally Sponsored Schemes in Women and Child Development Sector including Anganwadi services was conducted by NITI Aayog in 2020. The evaluation found the impact of Anganwadi Services scheme satisfactory. Review of the scheme and its components is a continuous process and based on learnings, outcomes, suggestions and proposals, Government takes appropriate action from time to time. In the 15<sup>th</sup> FC, components of nutritional support for children below the age of 6 years, pregnant women and lactating mother, Adolescent Girls; Early Childhood Care and Education [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under Mission Saksham Anganwadi and Poshan 2.0 for effective implementation of the scheme and for better nutritional delivery to end beneficiaries. For the welfare of Anganwadi Workers across the country various steps/ initiatives have been undertaken including the following:

- i. **Honorarium and incentives:** From 1<sup>st</sup> October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month to AWHs and Rs.500 to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.
- ii. **Promotion:** As per Saksham Anganwadi and Poshan 2.0 Guidelines issued by the Ministry, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers shall be filled by promotion of Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors shall be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.
- iii. **Leave:** Anganwadi Workers have been allowed paid absence of 180 days of maternity leave, paid absence on abortion/ miscarriage once for 45 days. Also, 20 days annual leaves are permissible.
- iv. **Uniform:** There is a provision for set of two uniforms (saree/suit per annum) to AWW/AWH.
- v. **Social Security Insurance Schemes:** Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover of Rs.2.00 lakh (covers life risk, death due to any reason) to AWWs/AWHs in the age group of 18 to 50 years and Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent

disability) to AWWs and AWHs in the age group of 18-59 years. Now, it has been decided to provide insurance cover under PMJJBY and PMSBY to AWWs/AWHs through their bank accounts and the funds towards premium payment released to the States/UTs on the prescribed cost sharing ratio under Anganwadi Services Scheme.

- vi. Insurance cover under Pradhan Mantri Garib Kalyan Package: Anganwadi Workers and Anganwadi Helpers who have been engaged with the Covid-19 related tasks, have been provided with insurance cover of Rs.50 lakh under "Pradhan Mantri Garib Kalyan Package" with certain conditions.
- vii. Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM): State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enroll under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.
- viii. Retirement date: States/ UTs have been requested to adopt a uniform retirement date i.e 30<sup>th</sup> April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.
- ix. Leveraging IT through Poshan Tracker: Under Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) IT systems have been leveraged to strengthen and bring about transparency in delivery support systems at Anganwadi Centres. The 'Poshan Tracker' application was rolled out by the Ministry of Women & Child Development on 1<sup>st</sup> March, 2021 as an important governance tool. Anganwadi Workers have been technologically empowered with smartphones. The mobile application has digitized and automated the physical registers used by AWWs which has also helped in improving their quality of work. Under Poshan Abhiyaan, for the first time, a digital revolution was ushered when the Anganwadi worker was empowered with mobile devices.

Details of the funds allotted, dispensed and utilized by States including Andhra Pradesh under Anganwadi Services (General) (which includes honorarium/social security benefit/incentives etc. to AWWs) is placed at **Annexure I**.

The 'Pradhan Mantri Garib Kalyan Package (PMGKP), insurance scheme for Health Care Workers Fighting COVID-19' was launched on 30<sup>th</sup> March, 2020 to provide comprehensive personal accident cover of Rs.50 lakh to 22.12 lakh health care providers including community health workers and private health workers who may have been in direct contact and care of COVID-19 patients and may have been exposed to risk of being impacted.

Till 11<sup>th</sup> December 2023, a total of 64 claims of Anganwadi workers have been settled under the scheme and an amount of Rs. 32,00,00,000/- has been disbursed each @ Rs. 50,00,000/- per claim. Out of the 64 claims, 02 claims were paid to beneficiaries from Andhra Pradesh.

The details of the total number of Anganwadi Workers covered under Pradhan Mantri Garib Kalyan Package State/ UT wise especially from Andhra Pradesh is placed at **Annexure II**.

All States/ UTs, through sustained engagements/ video conferences, are requested to consider the grievances being faced by the Anganwadi Workers and resolve them on priority.

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## Annexure I

**Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 189 to be answered on 15.12.2023 regarding "Welfare of Anganwadi Workers"**

**Fund released during 2019-20 (Anganwadi Services General)**

**(Rupees in Lakhs)**

Sl. No.	State/UTs	Funds approved/ released	Funds Utilized
1	ANDHRA PRADESH	29729.92	33070.43
2	BIHAR	47936.4	48225.23
3	CHHATTISGARH	24932.85	24932.85
4	GOA	684.14	869.96
5	GUJARAT	32422.06	30313.82
6	HARYANA	13106.67	10669.92
7	JHARKHAND	19206.2	20568.00
8	KARNATAKA	31421.97	35939.22
9	KERALA	17534.3	19284.67
10	MADHYA PRADESH	45572.99	55680.17
11	MAHARASHTRA	50087.82	61188.42
12	ODISHA	33428.03	37639.91
13	PUNJAB	13993.14	13993.14
14	RAJASTHAN	28231.53	30864.71
15	TAMIL NADU	25108.19	28361.07
16	TELANGANA	21987.17	20682.58
17	UTTAR PRADESH	82387.61	92244.90
18	WEST BENGAL	51068.97	54307.98
19	DELHI	8573.36	6057.88
20	PUDUCHERRY	453.16	642.63
21	HIMACHAL PRADESH	16651.3	19090.12
22	JAMMU & KASHMIR	28275.8	28380.36
23	UTTARAKHAND	16103.22	17991.02
24	ANDAMAN & NICOBAR	802.54	802.54
25	CHANDIGARH	622.16	622.16
26	D. & NAGAR HAVELI	375.9	375.9
27	DAMAN & DIU	121.59	121.59
28	LAKSHADWEEP	71.84	71.84
29	ARUNACHAL PRADESH	9472.2	9472.2
30	ASSAM	57539.63	59830.52
31	MANIPUR	10678.57	9858.88
32	MEGHALAYA	6624.75	6624.75
33	MIZORAM	2566.79	3598.47
34	NAGALAND	7636.36	7112.36
35	SIKKIM	1636.62	2067.21
36	TRIPURA	8849.84	9422.53
	<b>Total</b>	<b>745895.59</b>	<b>800979.94</b>

**Fund released during 2020-21 (Anganwadi Services General)**

**(Rupees in Lakhs)**

Sl. No.	State/UTs	Funds approved/released	Funds Utilized
1	ANDHRA PRADESH	32145.17	35874.75
2	BIHAR	41451.77	45445.88
3	CHHATTISGARH	25841.06	26987.48
4	GOA	1165.27	892.91
5	GUJARAT	27761.28	29690.94
6	HARYANA	12194.63	11869.85
7	JHARKHAND	19750.86	19224.29
8	KARNATAKA	27641.75	35653.32
9	KERALA	18941.99	19153.59
10	MADHYA PRADESH	47631.89	53155.97
11	MAHARASHTRA	52452.49	57438.70
12	ODISHA	34353.21	38054.00
13	PUNJAB	12687.89	14216.29
14	RAJASTHAN	28231.15	32069.77
15	TAMIL NADU	22048.8	26062.17
16	TELANGANA	18408.88	21042.26
17	UTTAR PRADESH	59495.34	83636.83
18	WEST BENGAL	38757.05	58129.73
19	DELHI	3547.26	6331.49
20	PUDUCHERRY	424.39	251.48
21	HIMACHAL PRADESH	18632.28	21153.62
22	JAMMU & KASHMIR	24272.52	37184.90
23	UTTARAKHAND	17820.82	17265.85
24	ANDAMAN & NICOBAR	1119.01	119.01
25	CHANDIGARH	594.07	594.07
26	D. & NAGAR HAVELI & DAMAN & DIU	491.43	491.43
27	LADAKH	1885.98	1885.98
28	LAKSHADWEEP	113.44	113.44
29	ARUNACHAL PRADESH	4420.82	2632.04
30	ASSAM	52880.27	52030.96
31	MANIPUR	6363.24	7993.14
32	MEGHALAYA	6044.17	6175.57
33	MIZORAM	5427.06	3580.04
34	NAGALAND	6688.44	6705.38
35	SIKKIM	2093.06	2067.21
36	TRIPURA	8734.45	10334.73
	<b>Total</b>	<b>682513.19</b>	<b>785509.07</b>

**Fund released during 2021-22 (Anganwadi Services General)**

**(Rupees in Lakhs)**

Sl. No.	State/UTs	Funds approved/ released	Funds Utilized
1	ANDHRA PRADESH	36192.36	35238.82
2	BIHAR	69074.08	68369.07
3	CHHATTISGARH	33742.69	27918.27
4	GOA	642.68	813.02
5	GUJARAT	32817.50	30246.25
6	HARYANA	11384.31	10096.40
7	JHARKHAND	17702.39	12542.58
8	KARNATAKA	42268.09	37227.71
9	KERALA	19714.48	20892.28
10	MADHYA PRADESH	53208.14	52374.81
11	MAHARASHTRA	66099.60	61854.64
12	ODISHA	44205.33	41574.02
13	PUNJAB	33821.32	13365.89
14	RAJASTHAN	36865.38	33205.57
15	TAMIL NADU	29201.03	28309.42
16	TELANGANA	23552.1	22152.35
17	UTTAR PRADESH	100914.99	79963.68
18	WEST BENGAL	33911.12	58183.49
19	DELHI	5465.76	5496.35
20	PUDUCHERRY	277.80	91.76
21	HIMACHAL PRADESH	19032.34	19635.59
22	JAMMU & KASHMIR	37114.91	33336.78
23	UTTARAKHAND	20088.77	17867.45
24	ANDAMAN & NICOBAR	1248.96	1099.85
25	CHANDIGARH	704.95	704.95
26	D. & NAGAR HAVELI & DAMAN & DIU	523.28	432.63
27	LADAKH	1190.35	1190.33
28	LAKSHADWEEP	63.90	101.21
29	ARUNACHAL PRADESH	12357.17	10719.37
30	ASSAM	62230.33	69267.86
31	MANIPUR	14303.27	9910.96
32	MEGHALAYA	6281.68	6436.23
33	MIZORAM	3315.32	3682.34
34	NAGALAND	7232.43	7232.41
35	SIKKIM	2269.84	1967.21
36	TRIPURA	11789.1	11280.01
	<b>Total</b>	<b>890807.75</b>	<b>834781.56</b>

**Fund released during 2022-23 (Anganwadi Services General)**

**(Rupees in Lakhs)**

SI. No.	State/UTs	Funds approved/ released*
1	ANDHRA PRADESH	35864.97
2	BIHAR	68761.1
3	CHHATTISGARH	31143.36
4	GOA	763.13
5	GUJARAT	28424.29
6	HARYANA	14545.67
7	JHARKHAND	19053.2
8	KARNATAKA	15269.65
9	KERALA	21270.17
10	MADHYA PRADESH	44170.13
11	MAHARASHTRA	59177.96
12	ODISHA	41732.23
13	PUNJAB	882.31
14	RAJASTHAN	31441.52
15	TAMIL NADU	24698.39
16	TELANGANA	21308.74
17	UTTAR PRADESH	79039.12
18	WEST BENGAL	54533
19	DELHI	9921.39
20	PUDUCHERRY	0
21	HIMACHAL PRADESH	20686.26
22	JAMMU & KASHMIR	40780.59
23	UTTARAKHAND	17552.27
24	ANDAMAN & NICOBAR	384.23
25	CHANDIGARH	832.39
26	D. & NAGAR HAVELI & DAMAN & DIU	116.53
27	LADAKH	1253.86
28	LAKSHADWEEP	0
29	ARUNACHAL PRADESH	9137.98
30	ASSAM	73095.8
31	MANIPUR	10727.45
32	MEGHALAYA	6251.47
33	MIZORAM	3072.52
34	NAGALAND	8346.43
35	SIKKIM	1734.47
36	TRIPURA	9028.11
	<b>Total</b>	<b>805000.69</b>

\*Utilization not due



**Annexure II**

**Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 189 to be answered on 15.12.2023 regarding “Welfare of Anganwadi Workers”**

<b>State</b>	<b>Total Claims paid to Anganwadi Workers</b>
Andhra Pradesh	2
Assam	0
Bihar	0
Chhattisgarh	2
Gujarat	0
Haryana	0
J&K	0
Jharkhand	0
Karnataka	2
Kerala	0
Madhya Pradesh	0
Maharashtra	1
Manipur	0
Odisha	0
Punjab	1
Rajasthan	32
Telangana	24
Tripura	0
Uttar Pradesh	0
Uttarakhand	0
West Bengal	0
<b>TOTAL</b>	<b>64</b>